

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO. 5943
TO BE ANSWERED ON 10.04.2017**

Reservation Policy in Universities

5943. DR. THOKCHOM MEINYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the central reservation policy is implemented in all the Central Universities in the country including in Manipur Central University and if so, the details thereof during the last three years; and

(b) if not, the details of the reservation policy adopted in Manipur University?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE
DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a)& (b): Yes, Madam. In respect of admissions, Manipur University has informed that the University follows the reservation policy in admission as per provisions contained in the CEI (Reservation in admission) Act, 2006 and CEI (Reservation in Admission) Amendment Act, 2012 and as per the orders passed by the Hon'ble High Court of Manipur in different petitions i.e. WP(C) No. 753/2014, MC(WA) No. 54 of 2016 and WPC No. 855 of 2016.
